

आयकर अपीलीय अधिकरण "बी" न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI INTURI RAMA RAO, AM
AND SHRI S. S. VISWANETHRA RAVI, JM

आयकर अपील सं. / ITA Nos.1806 & 1807/PUN/2019
निर्धारण वर्ष / Assessment Year : 2013-14

Subhash Rupala Dhondge,
3, Parnakuti Apartment,
Gangapur Road, Nashik – 422 013.
Maharashtra.

.....अपीलार्थी / Appellant

PAN : AAOPD2323B.

बनाम / V/s.

The Asst.Commissioner of Income Tax,
(CPC)-TDS, Ghaziabad.

.....प्रत्यर्थी / Respondent

Assessee by : None.
(Withdrawal Application filed).

Revenue by : Shri Vitthal Bhosal.

सुनवाई की तारीख / Date of Hearing : 18.01.2021

घोषणा की तारीख / Date of Pronouncement : 18.01.2021

आदेश / ORDER

The two appeals filed by the assessee are directed against a common order of the Id. Commissioner of Income Tax (Appeals)-13, Pune ('CIT(A)' for short) dated 30.09.2019 for the Assessment Year 2013-14.

2. When the matter was called on today, the appellant filed a letter dt.28.12.2020 seeking permission to withdraw the appeals on the ground that the issue involved in these appeals stand settled under the Vivad Se Vishwas Scheme, 2020. The appellant also filed copy of Form No.3 issued by the CIT(TDS), Pune.

3. On the other hand, the Id. Department Representative had expressed no objection to permit the withdrawal of appeals.

4. In the circumstances, we hereby grant permission to the appellant to withdraw the appeals. Accordingly, the appeals stand dismissed as withdrawn.

5. In the result, the appeals filed by the assessee are dismissed as withdrawn.

Order pronounced in the open Court on this 18th day of January, 2021.

Sd/-

(S. S. VISWANETHRA RAVI)
न्यायिक सदस्य/JUDICIAL MEMBER

Sd/-

(INTURI RAMA RAO)
लेखा सदस्य/ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 18th January, 2021.
Yamini

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A)-3, Nashik.
4. The CIT, TDS, Pune.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "बी" बेंच,
पुणे / DR, ITAT, "B" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.